CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

OA/310/00725/2019

Dated Wednesday the 12th day of June Two Thousand Nineteen

CORAM: HON'BLE MR. R. RAMANUJAM, Member (A) HON'BLE MR. P. MADHAVAN, Member (J)

K.Sundarammal,
Retd. Good Shed Porter,
O/o the Station Manager,
Pattabiram Military Sdg,
Chennai Division, Southern Railway.

....Applicant

By Advocate M/s. Ratio Legis

Vs

1.Union of India rep by, The General Manager, Southern Railway, Park Town, Chennai 3,

2. The Assistant Personnel Officer/Traffic, Chennai Division, S.Rly, NGO Annexe, Park Town, Chennai 600003.

....Respondents

By Advocate Mr. P. Srinivasan

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. The applicant has filed this OA seeking the following relief:

"To call for the service book of the applicant & the representation dated 21.02.2019 and to direct the respondents to extend III MACP to the Grade Pay Rs. 2400/- with effect from 02.01.2015 & to refix applicant's pay with effect from 02.01.2015 to pay arrears of pay upto 31.07.2016, revised pension and consequential retirement benefits and arrears of pension with 18% interest and to pass such other order/orders as this Hon'ble Tribunal may deem fit and proper and thus to render justice."

- 2. It is submitted that the applicant had made a representation regarding his grievance on 21.02.2019 which is still pending for consideration. Accordingly, the applicant would be satisfied if the competent authority is directed to consider the representation within a time limit to be set by the Tribunal.
- 3. Mr. P. Srinivasan takes notice for the respondents.
- 4. Keeping in view the limited relief urged and without going into the substantive merits of the case, we deem it appropriate to direct the competent authority to consider Annexure A4 representation of the applicant dt. 21.02.2019 in accordance with the relevant rules and the MACP scheme and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.
- 5. OA is disposed of at the admission stage. No costs.

(P. Madhavan) Member(J) (R. Ramanujam)
Member(A)

12.06.2019

SKSI